

[English]

Reserved Posts for SC/ST in I.D.P.L.

*166. SHRI ANADI CHARAN DAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the backlog of reserved posts of Scheduled Castes and Scheduled Tribes, Category-wise, in the Indian Drugs and Pharmaceuticals Ltd. as on 30th June, 1989 and 30th June, 1990, separately;

(b) the number of posts filled during the

special drive launched in August, 1989 and again during the present drive to clear the backlog of reserved posts; and

(c) the number of reserved posts dere-served in I.D.P.L. since June, 1989 and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA): (a) to (c). A statement furnishing the requisite information is placed on the Table of the House.

STATEMENT

(a) The backlog of vacancies in the category of Scheduled Casts and scheduled Tribes in IDPL is as under:—

Category	Backlog as on 30.6.90		Backlog as on 30.6.90	
	SC	ST	SC	ST
1	2	3	4	5
'A'	09	05	09	05
'B'	15	07	15	07
'C'	72	91	72	91
'D'	15	47	15	47

(b) No post has been filled during the special drive launched in August, 1989 and again during the present drive to clear the backlog of reserved posts.

(c) No reserved post has been dere-served in IDPL since June, 1989.

[Translation]

Recruitment of Workers In South Eastern Coalfields Korba East

*169. SHRI LARANG SAI:

SHRI RESHAM LAL JANGDE:

Will the Minister of ENERGY be pleased to state:

(a) Whether an enquiry was conducted in regard to the recruitment of nearly 250 workers from outside Madhya Pradesh in the South Eastern Coalfields, Katras East during 1987-88;

(b) if so, whether the enquiry has since been completed; and

(c) if so, the outcome of the enquiry and the follow up action taken or contemplated in the matter?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). The Industrial Tribunal gave an award on 11.1.1988 that 234 persons who had claimed to have worked as casual workers, were entitled to re-employment from 8.12.1984. The management of the South Eastern coalfields Limited filed a writ-petition in Madhya Pradesh at Jabalpur against the award, who gave an interim order that if any person whose case was referred to the Court, appears before the Management and satisfies the management by proper evidence that he was an ex-casual labour, his case may be considered and in case he is otherwise found fit, he may be appointed. This matter remained the subject matter of prolonged litigation and pending final disposal of the writ-petition, the SECL have issued letters of appointment to 30 persons. Three persons were already in employment and one person had expired. Since there were complaints about the genuineness of the persons, who had claimed employment, SECL have referred this case to CBI in June, 1990 for investigation. The investigation report has not yet been received.

[English]

Emergency Landing of Indian Airlines/ Air India Flights

*170. SHRI RAM AGAR (SAIDPUR): Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of Indian Airlines and Air India flights that made emergency landings during the last one year and how did this compare with the emergency landings in the preceding last three years, year-wise;

(b) whether there is any increase in the number of emergency landing and if so, the reasons therefor;

(c) the steps taken to check such landings; and

(d) the details of losses sustained on account of emergency landings in respect of both men and material?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The number of emergency landings relating to Indian Airlines and Air-India is as follows:—

<i>Period</i>	<i>Indian Airlines</i>	<i>Air-India</i>
1	2	3
August 1989 - July 1990	2	2
August 1988 - July 1989	7	1
August 1987 - July 1988	1	0
August 1986 - July 1987	1	1

(c) All aircraft have back up systems which take over whenever there is failure of

a system. The pilots are also trained to handle failures. All emergency landings are investi-